

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-V
(Division Bench)

Item No.-102
(IB)-264(PB)/2023
New Int. Pet./68/2023

IN THE MATTER OF:

Go Airlines (India) Limited

....Applicant

SECTION

U/s 10 of IBC, 2016

Order delivered on 13.10.2023

CORAM:

**SHRI MAHENDRA KHANDELWAL,
HON'BLE MEMBER (JUDICIAL)**

**Dr. SANJEEV RANJAN,
HON'BLE MEMBER (TECHNICAL)**

PRESENT:

For the Applicant : Mr. Naman Joshi, Ms. Ritika Vohra in New Int.
Pet./68/2023

For the Respondent :

ORDER

New Int. Pet./68/2023:-

This is an application filed by the Applicant for impleadment as well as for praying relief under Section 65 of the IBC, 2016. Ld. Counsel for the Applicant is present and submitted that there is some typographical mistake in the application and seeks time to cure the defects. Time prayed for is granted. Registry may facilitate for filing of correct version of the application in the e-portal of the Tribunal. List this application on **30.10.2023**.

S/d-
(Dr. SANJEEV RANJAN)
MEMBER (T)

S/d-
(MAHENDRA KHANDELWAL)
MEMBER (J)